## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) TIS HAZARI COURTS, DELHI

## NOTICE

The Selection Committee for Selection of Law Researchers for District Judge (Commercial Courts) has rejected the applications of the following candidates who have applied in response to notices no. 17393-17443/Reett. Cell/Law Researcher/2023 dated 11.05.2023 & 42400-42445/Reett.Cell/Law Researcher/2024 dated 22.07.2024, for the post of Law Researchers (Short term Contract basis) for District Judge (Commercial Courts), Central District, Tis Hazari Courts, Delhi, but failed to submit the deficient documents despite reminder/directions sent to their provided email addresses and mobile numbers.

S. No.	Name of Applicant	
1.	Mr. Lakhan Kumar Mishra	
2.	Mr. Rishabh Khari	
3.	Mr. Sheikh Md. Zaid	ander de enter Refer de la Composition
4.	Mr. Dhruv Bhalla	
5.	Ms. Nidhi	

(Sanjay Garg-I) Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.

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No. \_\_\_\_/Rectt. Cell/Law Researcher/2024 Dated, Delhi the <u>GCET-2024</u> Copy forwarded for information and necessary action to :

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judges (All Districts), Delhi/New Delhi.
- 3. The Principal Judge, Family Courts (HQs), Dwarka Court Complex.
- 4. The Hony. Secretary of Bar Associations, Delhi High Court and all District Courts, Delhi/New Delhi with the request to get affix the Notice on Notice Boards.
- 5. The Website Committee, Tis Hazari Courts to upload the same on the official website of this Office.
- 6. The /Sr. A.O/DDO, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 7. The A.O.(Judl.)/Branch Incharge, Administration Branch-I, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
- 8. The Branch Incharge(s), Care Taking Branch of all Districts with the directions to affix the Notice on Notice Boards of their respective district.

Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.